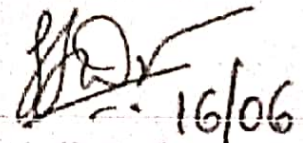


Matter listed on 17.06.2020 for hearing in the court of II Addl. Civil Judge & JMFC., Anekal

Sl. No.	Morning Session	Sl. No.	Afternoon Session
1	O.S. 232/2013	1	C.C. 1088/2013
2	O.S. 400/2018	2	C.C. 1327/2016
3	O.S. 402/2018	3	C.C. 1089/2016
4	O.S. 91/2017	4	C.C. 243/2016
5	O.S. 263/2018	5	C.C. 1253/2017
6	O.S. 279/2018	6	C.C. 1088/2016
7	O.S. 350/2018	7	C.C. 802/2019
8	O.S. 43/2011	8	C.C. 864/2018
9	O.S. 218/2008	9	C.C. 688/2018
10	O.S. 51/2017	10	P.C.R. 297/2010

All matters are listed for hearing.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.06.2020 issued by Hon'ble High Court of Karnataka.


16/06

**II Addl. Civil Judge & JMFC.,
Anekal.**

15-06